NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE PARTIES: Mr. Mukesh Balabhai Patel

V/s. M/s. Tulip Shapes & Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

NAME

DESIGNATION

SIGNATURE

Brun Panishay Advocate Sor

S. No.

Pentioners

2. Gaurangi Pujara Advocates for
Respondent Nax. 1-5

il b Little & co.

Order

C.P. No 06/241-242/NCLT/MAH2016

- 1. Ld. Counsels for both the sides are present.
- 2. Reply of the respondent has been filed today, to be placed on records by the Registry as per the prescribed rules. A copy of the reply has been handed over to other side. Rejoinder, if any, to be filed within two weeks' time.
- 3. Let this C.P. be put up for hearing on 09.11. 2016. Date is duly communicated in the open court.

sd/-

Dated: 17.09.23016

Shri M.K. Shrawat Member (Judicial)